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ITEM NO.7

COURT NO.2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22889/2010

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

M/S CHHOTE LAL & ORS.

Respondent(s)

(OFFICE REPORT ON DEFAULT)

Date: 15/01/2013 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
(In Chambers)

For Petitioner(s) Mr. Shankar Divate, Adv.

For Respondent(s) Mr. Manoj Kumar Sharma, Adv.
Mr. P.V. Yogeswaran, Adv.
Mr. Pradeep Misra, Adv

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the petitioner says that he will file the Affidavit along with proof of service in respect of Respondent Nos. 15, 25 and 36 within a week, which is granted.

|(Jayant Kumar Arora)
|Sr. P.A.

| |(S.S.R.Krishna)
| |Court Master

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